



OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA
COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect:-

| No. | Name of the Official | From | To |
|-----|---------------------------------------|---|--|
| 1 | Sh. Sunil Ahuja, PA, EC No.3454 | PA in the Court Sh. Praveen Kumar, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi. | Personal Secretary in the Personal Office of the undersigned. |

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 7820-7831 P&T/Admn./NE/KKD/2022

Dated 19 DEC 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

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web site